

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2551
ANSWERED ON:04.12.2009
RECOVERY OF TAXES
Ram Shri Purnmasi

Will the Minister of FINANCE be pleased to state:

- (a) the total amount of corporation tax and income tax certified by Tax Revenue Officer (TRO) for recovery during 2007-08 and how much money was recovered from assesseees during 2007-08;
- (b) whether data relating to the details of assesseees from whom corporation and income tax worth more than Rs. 10 crore and above are pending recovery is centrally maintained;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the measures taken to recover the pending dues ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI. S.S. PALANIMANICKAM)

(a) Data relating to amount certified by TRO for recovery is not centrally maintained and statistically obtained because recovery proceedings are undertaken both by the assessing officer (AO) and the tax recovery officer (TRO). The total outstanding demand as on 1/04/2007 was Rs. 1,20,662 crore out of which Rs. 67,71.8 crore pertains to demand from corporation tax and Rs. 52,944 crore pertains to demand from income tax. Cash collection out of the arrear demand in financial year 2007-08 was Rs. 9071 crore.

(b)& (c) Yes Sir There are a total of 1146 such cases having outstanding demand Rs. 10 crore and above as on 30.09.2009. The total outstanding demand in all such cases is Rs 1,72,781 crore as on 30.9.2009. The above demand includes demand locked up in appeal before CITs (Appeal), ITATs, High Courts and Supreme Court. Further the demands above cannot be collected for various reasons like protective demand, companies under liquidation, no adequate assets for recovery, demand notified under special courts, BIFR cases, stay granted by various authorities etc.

The list of Top 50 cases having outstanding demand above Rs 10 crore as on 30.9.2009 is enclosed separately.

(d) All statutory measures prescribed under the I.T. Act, for recovery of outstanding tax, are being taken. These include attachment of bank accounts, granting of installments, sale of immovable property etc. Beside this, all cases having outstanding dues greater than Rs. 10 Crore are being monitored by the CBDT and Directorate of Recovery. Those having outstanding demand below Rs. 10 crore are monitored by the Senior Supervisory authorities in the field.

Top 50 cases of outstanding tax (which also include protective demand) as on 30.09.2009

(FIGURE IN LAKHS)

S.NO. Name of the assessee Amount for the Q.E.30.09.2009

1 HASSAN ALI KHAN 5034573

2 CHANDRIKA TAPURIAH 2054083

3 IHARSHAD S. MEHTA (LATE) 1271914

4 A.D.NARROTAM 578186

5 HITEN P. DALAL (I T.) 42D666

6 BHARAT SANCHAR NIGAM LTD. 312053

7 SAHARA INDIA FINANCIAL CORPORATION LTD. 285554

8 SAHARA INDIA 232377

9 JYOT H.MEHTA 173957

10 ASHWIN S. MEHTA 159551

11 B.C DALAL (I.T) 153589

12 TRIUMPH INTERNATIONAL FINANCE (I) LTD 148590

13 SOUNDCRAFT INDS. LTD. 119036

14 S. RAMASWAMY 112248

15 ORACLE CORPORATION 83125

16 SATELLITE TELEVISION ASIAN REGION LTD. 60689

17 TRIUMPH SECURITIES LTD. 78016

18 PANTHER FINCAP & MANAGEMENT 76462
SERVICES P. LTD.

19 GTC INDUSTRIES LTD. 75637

20 SAHARA AIRLINES LTD. (JET LITE 72758
(INDIA) LTD.)

21 MAHARASHTRA STATE ELECTRICITY 70021
DISTRIBUTION CO. LTD.

22 UDAYM. ACHARYA 58322

23 ERICSSON 61108

24 KASHINATH TAPURIAH 60280

25 COCA COLA INDIA PVT. LTD. 59597

26 CLASSIC CREDIT LTD 57155

27 AADITYA LUXURY HOTELS LTD. 56445

28 ROLEX HOLDING LTD. 55618

29 BARON INTERNATIONAL LTD 55696

30 SATYAM COMPUTER SERVICES LTD. 52332

31 TATA COMMUNICATIONS LTD. FORMERLY 50703
(VIDESH SANCHAR NIGAM LTD.)

32 GROWMORE RESEARCH & ASSET 50362
MANAGEMENT LTD.

33 ALLAHABAD BANK 48762

34 GHAZIABAD DEVELOPEMTN AUTHORITY 45822

35 NOKIA CORPORATION 44960

36 TRISUNS CHEMICALS INDUSTRIES LTD. 44735

37 HARSHAD S. MEHTA (W.T) 43193

38 DAEWOO MOTORS INDIA LTD. 42859

39 CASCADE HOLDING P. LTD. 39870

40 J.P. GANDHI 36118

41 BIMAL S. GANDHI 36013

42 STATE BANK OF INDIA 35297

43 R.M. INVESTMENT & TRADING CO. PVT. LTD. 33630

44 GANPATI EXPORTS LTD. 33478

45 ATUL AMRUTLAL SANGHVI 33106

46 VODAFONE ESSAR GUJARAT LTD. 32872
{PREVIOUSLY. FASCEL LTD.}

47 DLF LTD 32506

48 DILIPSHAH 32459

49 DHANRAJ MILLS P. LTD. 32375

50 MOTOROLA INC. 29258